NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name	of the Company	Shankar Sharma & Ors.	-Versus-Astha Nursing Home	Pvt.Ltd. & Ors.
Under Section		241/242 MILES CONTROL VICENT VICENT DEWOND		
SI. Name & Designation of No. Representative (IN CLETTERS)		ative (IN CAPITAL	Appearing on behalf of	Signature with date

1) Mar Rectobroto Milra, Add 2) He Swagna Chorusey, ADU (37 Mer Sidhartha Shorma, ADU (4) Nes Namvalin Baser, toV R-1614 1) A. Roy, ADV. 9) N.DASGURTA, ADV. 8) D.N. DEY, ADV A) J. BATNAIN, BLS 1. PATITA PABAN BISHWAL, ADV) 2. AVIX CHOW DHURY, AND

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 16 are present.

Ld. Counsel for the petitioner made a request that time may be given for filing reply in C.A.No. 485/KB/2017. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 15/02/2018 for disposal of C.P. Along with all pending I.As.

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(Jinan K.R.) Member (J) Sd

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(V.P.Singh) Member (J)

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